

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 190 of 2013 & IA No. 258, 259 & 260 of 2013 &
Appeal No. 191 of 2013 & IA Nos. 261, 262, 263 & 264 of 2013

Dated : 21st January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 190 of 2013 &
IA No. 258, 259 & 260 of 2013

M/s Sree Rangaraaj Ispat Industries Pvt. Ltd. ...Appellant(s)
Versus
Tamil Nadu Electricity Board & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. K. Seshadri
Counsel for the Respondent(s): Mr. S. Vallinayagam

Appeal No. 191 of 2013 &
IA Nos. 261, 262, 263 & 264 of 2013

M/s Sree Rangaraaj Ispat Industries Pvt. Ltd. ...Appellant(s)
Versus
Tamil Nadu Electricity Board & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. K. Seshadri
Counsel for the Respondent(s): Mr. S. Vallinayagam

ORDER

Post the matter for further hearing on **20.2.2014 and 21.2.2014 at**

Chennai Circuit Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson